

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

**C.P. No.60/115/2019 IN
O.A. No.60/358/2019**

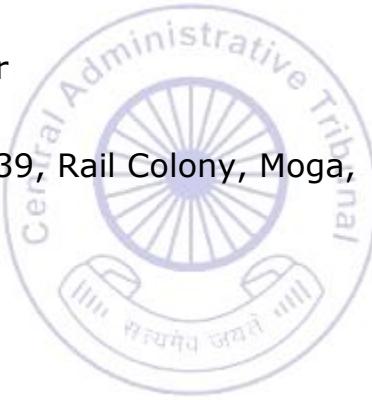
Date of decision: 13.11.2019

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CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).

...

Jasvir Singh, aged 55 years, son of Nachhattar Singh,
working as SSE/P way, Moga, at Railway Station, Moga,
under A.D.E.N. Ferozepur
(resident of House No.E-39, Rail Colony, Moga,
District Mohali-142053.
(Group 'C').



VERSUS

...PETITIONER

1. Anand Mohan, General Manager,
Northern Railway, Baroda House,
New Delhi-110011.
2. R.C. Thakur, Chief Engineer,
Northern Railway, Baroda House,
New Delhi-110011.

...RESPONDENTS

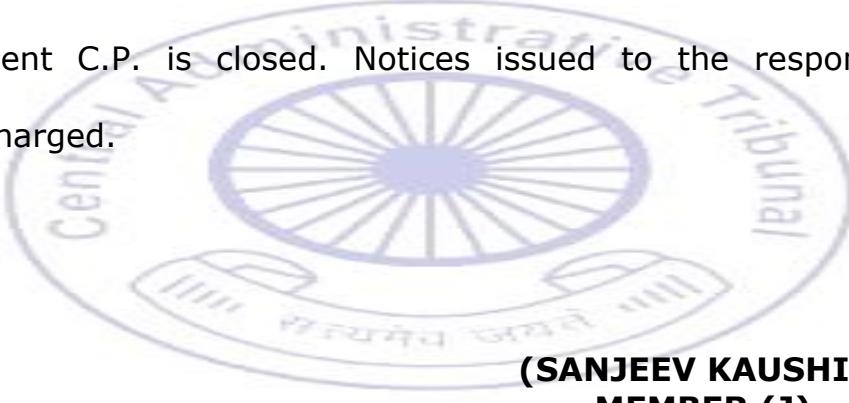
PRESENT: Sh. G.P. Vashisht, counsel for the petitioner.

Sh. Lakhinder Bir Singh, counsel for the respondents.

ORDER (Oral)**SANJEEV KAUSHIK, MEMBER (J):-**

1. Learned counsel for the respondents seeks permission to file compliance affidavit along with Annexures R-1 and R-2. The same is taken on record. Based upon this, he submitted that in furtherance to order of this Court, respondents have passed order dated 08.11.2019, rejecting the claim of the petitioner and delay in compliance of the order is also regretted, therefore, it is prayed that the C.P. may be closed.

2. Though D.B. is not available but considering that no adverse order prejudicial to the rights of either of the party is to be passed, present C.P. is closed. Notices issued to the respondents are discharged.



**(SANJEEV KAUSHIK)
MEMBER (J)**

Date: 13.11.2019.

Place: Chandigarh.

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